

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
STARLITE JEWELS PRIVATE LIMITED (UNDER CIRP) OPERATING IN
JEWELRY AT MUMBAI

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. Starlite Jewels Private Limited (Under CIRP) CIN No. <u>U36911MH2002PTC136637</u>
2.	Address of the registered office	2nd Floor Development SEEPZ++, Jogeshwari Vikhroli Link Road, SEEPZ, Mumbai – 400093.
3.	URL of website	Website of the Corporate Debtor is not in operation
4.	Details of place where majority of fixed assets are located	Mumbai
5.	Installed capacity of main products/ services	Not applicable
6.	Quantity and value of main products/ services sold in last financial year	Business of the Corporate Debtor is closed since 2008.
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Email request be sent to: cirpstarlitejewels@gmail.com indrajitmukherjee15@yahoo.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Email request be sent to: cirpstarlitejewels@gmail.com
10.	Last date for receipt of expression of interest	Tuesday, 25th April, 2023
11.	Date of issue of provisional list of prospective resolution applicants	Friday, 5th May, 2023
12.	Last date for submission of objections to provisional list	Wednesday, 10th May, 2023
13.	Process email id to submit EOI	cirpstarlitejewels@gmail.com

Date: 10th April, 2023
Place: Mumbai

For Starlite Jewels Private Limited

 Indrajit Mukherjee

Resolution Professional

Reg. No: IBBI/IPA-001/IP-P01533/2018-2019/12450

Registered Address of the Resolution Professional: B-405, Siddhivinayak Twins, Plot No. 9,
Sector 17, Roadpali, Kalamboli, Navi Mumbai – 410218

